

LPG distributors are under instruction to provide format of indemnity bond and guide the customers on the procedure for submission of indemnity bond. Customers approaching the Area Officers/Field Officers of the OMCs are also guided appropriately.

LNG terminal on East Coast

1039. SHRI NANDI YELLAIAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there is no LNG terminal to import gas coming from abroad on the entire East Coast and thus the cost of imported gas to utilities located on the East Coast becomes very high, as it has to be transported from the terminal on the West Coast;

(b) if so, whether a terminal could be built on the East Coast in Andhra Pradesh to facilitate supply of gas for the proposed 2,100 MW gas based power plant in Telangana region of Kareemnagar district, Andhra Pradesh; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (c) Yes Sir. Petronet LNG Limited (PLL) has reported that they have initiated the process of developing LNG terminal at Gangavaram port in the State of Andhra Pradesh with 5 MMTPA capacity which will be connected to gas pipelines for delivering gas to various consumers including power sector. Besides this Andhra Pradesh Gas Distribution Corporation Limited (APGDC), a Joint Venture of GAIL Gas Limited (a wholly owned subsidiary of GAIL (India) Limited) and Andhra Pradesh Gas Infrastructure Corporation Private Limited (APGIC) is also pursuing to set up a Floating Storage and Regasification Unit (FSRU) in offshore Andhra Pradesh.

Reservation policy in allocation of petrol pumps

1040. SHRI T.M. SELVAGANAPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government has taken a decision to reserve 27 per cent allocation of new petrol pump dealerships to other backward classes;

(b) if so, the details thereof;

(c) whether it is also a fact that Government had detected discrimination in the earlier system for allotment of petrol pumps; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) Within the 27 per cent reservation for other backward classes (OBCs), 2% reservation is for Defence and Government/Public Sector Undertaking (Government/PSU) category, 1% reservation is for Physically Handicapped (PH), Outstanding Sports Person (OSP) and Freedom Fighter (FF) category and the rest 24 % reservation is for other OBCs.

(c) and (d) No, Sir.

Consultancy services by PSUs

1041. SHRI MOHAMMED ADEEB: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether PSUs provide consultancy services to the domestic and foreign players in the petroleum sector; and

(b) if so, the amount of earnings and the utilization thereof as on date?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Out of the six major oil Public Sector Undertakings (PSUs), three oil PSUs namely, Oil and Natural Gas Corporation Limited (ONGC), Indian Oil Corporation Limited (IOCL) and Bharat Petroleum Corporation Limited (BPCL) have informed that they are providing consultancy services to domestic and foreign clients in the petroleum sector. The earnings of the three oil PSUs through consultancy services for the last three years are given in the table below:

(Rs. Lakh)

Name of the PSU	Income from consultancy services
ONGC	1768.55
IOCL	3170
BPCL	20.72

The oil PSUs have informed that the earnings from consultancy services form part of the overall earnings of the companies.

Another PSU namely, Engineers India Limited (EIL) under the administrative control of Ministry of Petroleum and Natural Gas also provides consultancy services to the companies operating in petroleum sector. It has been informed by the company that its turnover for the financial year 2011-12 was Rs 3698.82 crore and the profit after tax was Rs 636.32 crore.

Natural gas pipeline grid

1042. SHRI PRAKASH JAVADEKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: